#### Central Administrative Tribunal Madras Bench

#### CP 310/00091/2018 in OA 310/01132/2012

### Dated Monday the 19th day of November Two Thousand Eighteen

#### PRESENT

# Hon'ble Mr. R.Ramanujam, Member(A) & Hon'ble Mr. P. Madhavan, Member(J)

- 1. K. Subramanian
- 2. K. Kadhirayan
- 3. G. Chandrasekaran
- 4. J. Chezhian
- 5. G. Rajasekar
- 6. S. Vijayalakshmi
- 7. S. Kalaiselvi

8. K. Rejith

J

.. Applicant

## By Advocate M/s. C. Samivel Vs.

- 1. Mr. A. Anbarasu, IAS
  Union of India, rep. by
  Union Territory of Puducherry
  by its Secretary to Government for
  Department of Personnel &
  Administrative Reforms
  Chief Secretariat, Puducherry.
- 2. Mr. Mihir Vardhan, IAS Secretary, Animal Husbandary & Animal Welfare Department Secretariat, Puducherry – 01.
- 3. Dr. P. Padmanabhan
  Director of Animal Husbandry &
  Animal Welfare Department
  Puducherry.

.. Respondents

By Advocate Mr. R. Syed Mustafa

#### **ORAL ORDER**

Pronounced by Hon'ble Mr. R. Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 21.02.2017 in OA 1132/2012.

- 2. Learned counsel for CP applicant would submit that the order of this Tribunal had not been complied with. However, it is informed that the respondents had filed a Writ Petition in the Hon'ble Madras High Court against the same and it has been posted for arguments.
- 3. In view of the above, we do not consider it a fit case to proceed with. CP is closed. Notices discharged.

(P. Madhavan) Member (J) 19.11.2018 (R. Ramanujam) AS Member(A)